

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
SUPPLEMENTARY CAUSE LIST OF COURT NO. 2**

DATE: 3rd November, 2015

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	M.A. No. 1137/2015 in Original Application No. 479/2015	Manoj Kumar Misra Vs. NCT of Delhi & Ors.	Mr. Tarunvir Singh Khehar, Adv. for Applicant

For orders, cause list and other information please visit our website: www.greentribunal.gov.in